

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:172
ANSWERED ON:22.11.2010
RASHTRIYA SWASTHYA BIMA YOJANA
Rao Shri Nama Nageswara

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Rashtriya Swasthya Bima Yojana (RSBY) seeks to provide cashless health insurance cover to all Below Poverty Line (BPL) families in the unorganised sector;
- (b) if so, the details thereof;
- (c) the progress made so far in the implementation of RSBY;
- (d) whether the Government has recently decided to extend the ambit of RSBY; and
- (e) if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.172 FOR ANSWER ON 22.11.2010 REGARDING RASHTRIYA SWASTHYA BIMA YOJANA.

(a) to (c): The 'Rashtriya Swasthya Bima Yojana' was launched on 01.10.2007 to provide smart card based cashless health insurance cover of Rs.30000 per annum to BPL families (a unit of five) in the unorganized sector on a family floater basis. The scheme became operational w.e.f. 01.04.2008. The scheme is presently being implemented in 24 States/Union Territories, namely, Assam, Bihar, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Orissa, Punjab, Tamilnadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal and Chandigarh Administration. More than 1.96 crore smart cards have since been issued as on 31.10.2010. Other States, except, Andhra Pradesh which is implementing its own health insurance scheme, namely, the Rajiv Gandhi Aarogyasri Community Health Insurance Scheme and Rajasthan which also has its own scheme, are in the process of implementation of the scheme. A statement indicating the state-wise number of smart cards issued as on 31.10.2010 is annexed.

(d) & (e): The RSBY has been extended to building and other construction workers registered under the Building and other Construction Workers (Regulation of Employment and Condition of Service) Act, 1996 and Street vendors.

In the Budget for the year 2010-11, the Government has announced to extend benefits of RSBY to all such MNREGA beneficiaries who have worked for more than 15 days during the preceding financial year and to all railway licensed porters, vendors and hawkers, who are from the unorganized sector and are socially challenged.